

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 530  
(To be answered on the 13<sup>th</sup> December 2018)**

**DEBT OF AIR INDIA**

**530. SHRI RAM CHARITRA NISHAD**

**Will the Minister of CIVIL AVIATION**

नागर विमानन मंत्री

**be pleased to state:-**

- (a) whether it is true that the Government owes Air India over Rs. 1146.86 crore;**
- (b) if so, the details thereof;**
- (c) whether the Government has taken any decision to pay the outstanding amount to Air India in a time bound manner as Air India is facing acute shortage of funds to meet its capital requirements; and**
- (d) if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

नागर विमानन मंत्रालय में राज्य मंत्री

**(Shri Jayant Sinha)**

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**(a) to (d): As on 30th November, 2018, there is an outstanding amount of Rs.1000.62 crore receivable by Air India Ltd. for Special Extra Section Flight (SESF) flights from Ministry of External Affairs, Ministry of Defence and Ministry of Home Affairs. Regular follow ups for the same are made by Air India and Ministry of Civil Aviation and normally such dues are cleared from time to time.**

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